

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/01147/2018

Chandigarh, this the 26th day of September, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Raghunath Singh s/o Late Sh. Amar Singh, retired as painter Grade I, aged 78 years, resident of H. No. 3173, Sector 44-D, Chandigarh – 160047 (Group C)

....**Applicant**

(Present: Mr. Sandeep Siwatch, Advocate, proxy for Mr. Rohit Sharma, Advocate)

Versus

1. Chandigarh Administration, Chandigarh through its Home Secretary, UT Secretariat, Sector 9, Chandigarh – 160009.
2. Chief Engineer, Union Territory, UT Secretariat, Sector 9, Chandigarh – 160009.
3. Superintendent Engineer, Construction Circle 2, Union Territory, UT Secretariat, Sector 9, Chandigarh – 160009.
4. Executive Engineer, C.P. Division No. 3, Union Territory, Sector 16, Chandigarh – 160016.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. At the very outset, learned counsel prays that the applicant may be permitted to withdraw this O.A., to enable him to file a fresh one, on the same cause of action, with better particulars.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 26.09.2018

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